

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-180-2020

Daniella Maria Colaco ... Petitioner
Versus
State of Goa & Ors. ... Respondents

Mr. Nigel Fernandes, Advocate for the Petitioner.
Mr. D. Pangam, Advocate General with Mr. S. P. Munj, Additional
Government Advocate for Respondent Nos. 1 to 5.

**Coram:- DIPANKAR DATTA,CJ &
M. S. SONAK, J**

Date:- 21st December, 2020

P.C.

On the motion of Mr. Nigel Fernandes, learned counsel for the Petitioner on instructions, we grant the Petitioner leave to withdraw this petition with liberty to pursue the matter before the appropriate forum.

2. The petition is disposed off as withdrawn with liberty as aforesaid.

M. S. SONAK, J

CHIEF JUSTICE

at*